

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:626

ANSWERED ON:24.11.2011

SCAMS IN IRON ORE TRANSPORTATION

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Will the Minister of RAILWAYS be pleased to state:

- (a) whether a massive scam causing a huge revenue loss to the Railways by under-paying freight charges on iron-ore has been reported;
- (b) if so, the details thereof and inquiry/investigation, if any, being conducted in this regard;
- (c) if so, the details alongwith the outcome thereof;
- (d) the details of action taken against the guilty officials so far by the Railways; and
- (e) the steps being taken by the Railways to check the recurrence of such scams in future?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

- (a) to (d): A case of misleading declaration by a company has recently been detected by South Eastern Railway. The case has been handed over by Central Vigilance Commission (CVC) to Central Bureau of Investigation (CBI) for further investigation.
- (e): Existing provisions are considered adequate for dealing with cases of misleading declaration by delinquent firms. However, instructions are reiterated from time to time.